

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF LANCING INVESTMENT LIMITED

(Regd. Office: "City Centre" 19, Synagouge Street,
5th Floor, Kolkata - 700 001)

This Announcement ("**Corrigendum to the Public Announcement**") is in continuation of, and should be read in conjunction with, the Public Announcement dated March 17, 2010 (the "**Public Announcement**") issued by VC Corporate Advisors Private Limited as the Manager to the Offer on behalf of Ritman Concrete Pvt. Ltd. & Ritman Commercial Pvt. Ltd., (hereinafter collectively referred to as the "**Acquirers**") pursuant to and in compliance with Regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("**Regulations**") to the shareholders of Lancing Investment Limited (the "**Target Company**" or "**LIL**"). The shareholders of the Target Company are requested to note the following with respect to the Public Announcement :

1. The Original and Revised Schedule of major activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Date of Public Announcement	17.03.2010 (Wednesday)	17.03.2010 (Wednesday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	26.03.2010 (Friday)	26.03.2010 (Friday)
Last Date for a Competitive Bid, if any	07.04.2010 (Wednesday)	07.04.2010 (Wednesday)
Date by which the Letter Of Offer will be Dispatched to the shareholders	28.04.2010 (Wednesday)	17.06.2010 (Thursday)
Date of Opening of the Offer	05.05.2010 (Wednesday)	25.06.2010 (Friday)
Last date for revising the Offer Price/ Number of Shares	13.05.2010 (Thursday)	05.07.2010 (Monday)
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	19.05.2010 (Wednesday)	09.07.2010 (Friday)
Date of Closing of the Offer	24.05.2010 (Monday)	14.07.2010 (Wednesday)
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate for the rejected shares will be dispatched.	08.06.2010 (Tuesday)	29.07.2010 (Thursday)

This Corrigendum to the Public Announcement would also be available on SEBI's website at <http://www.sebi.gov.in>. Terms used but not defined in this Corrigendum to the Public Announcement shall have the same meaning as assigned in the Public Announcement. The Acquirers represented by its Board of Directors accepts full responsibility for the information contained in this Corrigendum to the Public Announcement and also for fulfilling its obligations as laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:

	MANAGER TO THE OFFER:
	VC CORPORATE ADVISORS PRIVATE LIMITED SEBI Registration No. INM000011096 (Contact Person: Mr. Anup Kumar Sharma) 31, Ganesh Chandra Avenue, 2 nd Floor, Suite No-2C, Kolkata - 700 013. Phone No: (033) 2225-3940/3941/4116, Fax: (033) 2225-3941 E-mail: mail@vccorporate.com

Place: Kolkata

Date: 15.06.2010